

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20-2-2017. 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA246/15	194/16	Clarification	621A	M/s BMM Ispat Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM

SIGNATURE

(Petitioner

Respondent)

1. A.M. SREEDHARAN
Rep. S. RANGARAJAN
9845371897

Petitioner

S. Ranga Rajan

ORDER

Representative of Petitioner Company is present. He reported that the
Counsel appearing for Petitioner is unable to attend the Tribunal today and sought
adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)